

Unutilised World Bank Loans

1158. SHRI S. S. AHLUWALIA:
Will the Minister of FINANCE be
pleased to state:

(a) whether it is a fact that over 12 billion dollars made available by the World Bank are lying unutilised;

(b) if so, what are the details thereof stating the projects for which the funds remain undisbursed;

(c) what are the reasons for the non-utilisation of the funds; and

(d) what action Government propose to take to fully utilise the funds made available to it by World Bank?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI RAMESHWAR THAKUR):

(a) and (b) At the end of June '91 the total undisbursed balance under the World Bank line of assistance was 12.158 billion US dollars. A list of projects is given in the *Statement*.

(c) The undisbursed balance appears large in aggregate terms but is dependent on the time profile of various projects. Apart from the gestation period of externally aided projects, delayed utilisation arises from factors which *inter alia* include exchange rate fluctuations, inadequate counterpart funding by the State Governments, tardy land acquisition procedures and other project specific issues. Such problems sometimes lead to a delay in utilisation of World Bank assistance which is taken care of through extension/restructuring of projects.

(d) Implementation delays are addressed through strengthening the counterpart resource support, close monitoring by Ministries with special emphasis on timely procurement action by project authorities and simplification of procedures in respect of release of foreign exchange, tender a evaluation etc. In addition projects are being extensively monitored at different levels including the State Governments.

Statement*List of on-going project*

US \$ Million

Sl. No.	Name of the project	Original Loan Amount	Undrawn balance IBRD/IDA
1	2	3	4
1	West Bengal Social Forestry	33.7	1.985
2	Himalayan Watershed Management	30.2	9.310
3	Watershed Development in Rainfed Areas	38.4	29.134
4	Karnataka Social Forestry	33.4	8.385
5	Kerala Social Forestry	39.9	14.196
6	NAEP—I	50.36	30.193
7	NAEP—II	65.57	29.684
8	National Social Forestry	217.08	77.731
9	National Agricultural Research—II	90.80	64.574

1	2	3	4
10	NAEP—III	93.5	69.645
11	National Water Management	114.0	105.160
12	National Dairy—II	358.1	269.948
13	National Seeds—III	141.7	160.024
14	A.P. Cyclone	210.0	40.30
15	National Sericulture	148.5	164.601
16	M.P. Major Irrigation	254.7	50.278
17	Haryana Irrigation—II	181.3	29.851
18	U.P. Tubewells—II	119.5	0.444
19	Maharashtra Water Utilisation	38.6	2.249
20	Pariyar Vaigai	43.4	13.355
21	Upper Ganga Irrigation Modernisation	153.3	95.560
22	Gujarat Medium Irrigation—II	214.0	88.161
23	Narmada River Water Delivery and Drainage	195.0	147.358
24	West Bengal Minor Irrigation	131.8	115.543
25	Maharashtra Composite Irrigation—III	214.2	187.515
26	A.P. Irrigation—II	165.3	469.872
27	Bihar Public Tubewells	77.6	70.127
28	Upper Krishna Phase—II	330.0	298.759
29	Punjab Irrigation and Drainage	168.6	181.271
30	M.P. Fertilizer	184.6	19.759
31	Maharashtra Petrochemicals	300.0	6.168
32	Cement Industry	165.0	90.165
33	IXth Telecommunications	193.0	35.406
34	Export Development	120.0	91.743
35	Electronics Industry Development	210.0	7.499
36	Industrial Technology Development	202.7	180.783
37	Ramagundum Thermal Power—II	280.0	9.613
38	Korba Thermal Power—II	424.8	21.225
39	Upper Indravati Hydro-power	359.9	193.656
40	Central Power Transmission	250.7	132.323
41	Nhava Sheva Port	250.0	20.805
42	Dudhichua Coal	109.0	19.632

1	2	3	4
43	Cambay Basin Petroleum	213.5	37.703
44	Indra Sarover	44.4	47.833
45	Railway Electrification	279.2	297.2
46	Farakka II Thermal	309.8	26.409
47	Trombay Thermal IV	135.4	135.4
48	Jharia Coking Coal	57.7	5.657
49	National Highways	200.0	135.558
50	Chandrapur Thermal Power	300.0	125.558
51	Rihand Power	250.0	59.148
52	Kerala Power	176.0	138.601
53	Combined Cycle Power	485.0	38.565
54	Coal Mining & Coal Quality Improvement	340.0	122.373
55	National Capital Power	485.0	299.315
56	Talchar Thermal Power	375.0	327.298
57	Western Gas Development	283.3	29.815
58	Railway Modernisation III	390.0	263.558
59	Karnataka Power II	260.0	233.287
60	U.P. Power	350.0	302.952
61	States Road	251.1	231.605
62	Natpha Jharria	485.0	448.286
63	Maharashtra Power	400.0	376.651
64	Gujarat Water Supply & Sewerage	83.2	27.586
65	Calcutta Urban Development	177.8	84.529
66	M.P. Urban Development	24.1	6.431
67	Tamil Nadu Water Supply and Sanitation	92.1	56.535
68	Bombay Urban Development	179.6	111.834
69	Kerala Water Supply and Sanitation	65.7	40.463
70	Gujarat Urban Development	76.3	48.186
71	Third Bombay Water Supply & Sewerage	137.6	156.659
72	U.P. Urban Development	158.7	122.719
73	Madras Water Supply & Sanitation	69.31	146.788
74	Tamil Nadu Urban Development	282.4	231.386
75	Hyderabad Water Supply & Sanitation	79.9	94.704

1	2	3	4
76	IIIrd Population	86.5	2.256
77	IVth Population	67.2	27.171
78	Vth Population	53.5	19.429
79	VIth Population	125.1	114.210
80	Vocational Training	276.8	264.423
81	Technical Education—I	260.0	263.265
82	Tamil Nadu Nutrition	95.8	98.120
83	Integrated Water-shed Development (Hills)	13.00 80.602	13.00 80.602
84	Integrated Watershed Development (Plains)	60.452	57.456
85	N.C.D.C. II	280.471	91.280
86	Tamil Nadu Agri. Development	92.800	92.800
87	Central Power	502.700	132.323
88	Northern Region Transmission project	485.00	462.753
89	Oil India Petroleum	140.00	68.141
90	Ind Petrochemical	12.00	11.00
91	Indian Export Engg.	90.00	12.628
92	Gujarat Rural Roads	131.299	101.753
93	Sardar Sarovar project	200.00	200.00
94	Punjab Irrigation	166.271	154.427
95	International Child Services Development	104.541	98.808
96	Private Power Utility	98.00	98.00
97	IFFCO	118.260	25.885

*Where the undrawn balance is more than the original amount it is because of change value of SDPRs *Vis-a-vis* the US dollars.

Monopoly purchase of Jute by J.C.I.

1159. SHRI SUKOMAL SEN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are aware of the demands raised by different trade unions and kisan organisation against monopoly purchase of jute by the JCI; if so, the details thereof;

(b) whether Government propose to impose a ban on import of synthetic granules for manufacture of synthetic bags; and

(c) what steps Government propose to take for the revival of jute industry?

THE MINISTER OF STATE
(INDEPENDENT CHARGE) OF THE